

Service conditions of Casual Labour in Vividh Bharati section in AIR

5984. SHRIMATI MRINAL GORE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the casual labour in the Vividh Bharati section in the All India Radio have no statutory regulations;

(b) whether any regulations pertaining to service conditions are available;

(c) if so, the details thereof; and

(d) if not, how their services are governed?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) : (a) There are no separate statutory Regulations governing the casual labour employed by the Vividh Bharati Section of All India Radio, Bombay.

(b) to (d). They are paid wages on the basis of Minimum Wages fixed by the Government of Maharashtra from time to time for comparable scheduled employments.

Photo Film Manufacturing Company

5985. DR. BIJOY MONDAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether M/s. Hindustan Photo Films Manufacturing Company Limited, Ootacamund, is not able to cope with the demands of X-Ray films from various parts of the country; and if so, the steps Government propose to remove the handicap;

(b) whether a large number of complaints have been made in respect of inadequate and defective supplies; and

(c) whether their import licence is likely to be impounded for adulterating supplies with indigenous defective films and mis-handlings?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) : (a) The present production of Hindustan Photo Films Mfg. Co. Ltd., Ootacamund is adequate to meet the demands of X-ray films from various parts of the country.

(b) and (c). No, Sir.

Pakistani Intruders in Chhamb

5986. SHRI SHIV SAMPAT RAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Pakistani intruders have again started lifting cattle from the Chhamb border area of Jammu;

(b) if so, the facts thereof; and

(c) the steps taken or proposed to be taken by Government to check the intrusion by Pakistani intruders?

THE MINISTER OF HOME AFFAIRS: (SHRI CHARAN SINGH): (a) and (b). Yes, Sir. According to the information furnished by the State Government, 14 cases of cattle lifting have been registered with Police Station Khour and one with Police Station Akhnour in the Chhamb area of Jammu during the period January to the end of July, 1977.

(c) Strict vigilance is being maintained and surveillance of the area is being ensured by our security force to check cattle lifting by Pakistani intruders.

'रीजनल लबोरेटरी, जम्मू तबी' में कुप्रबन्ध

5987. श्री उपसेन : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन्हें जुलाई, 1977 के दूसरे सप्ताह में एक संसद सदस्य का पत्र मिला है जिसमें उनका ध्यान 'रीजनल लैबोरेटरी, जम्मू तबी' (वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद के अधीन) में कुप्रबन्ध की ओर दिलाया गया था;

(ख) क्या इस सम्बन्ध में मित्ती शिकायतों को सभा पटल पर रखा जायेगा; - और

(ग) इन शिकायतों को दूर करने के लिए सरकार ने क्या कार्यवाही की है?

प्रधान मंत्री (श्री मोरारजी देसाई) :

(क) क्षेत्रीय अनुसंधान प्रयोगशाला, जम्मू की शिकायतों से संबंधित दिनांक 13 जुलाई, 1977 का एक पत्र माननीय सदस्य से